

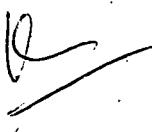
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8.3.1991

Present : Ms. Susha Stephan, proxy counsel for
Shri Jog Singh, counsel for the Applicant.

The applicant has filed MP 728/91 seeking permission to withdraw the application in the circumstances mentioned in the MP. Though in the body of the application, it is also stated that the applicant's liberty to ~~approach~~ approach the Tribunal may be preserved, but it is not made part of the prayer. Having heard the counsel, permission to withdraw the application in the circumstances, is granted.


(MAHRAJ DIN)
MEMBER (J)


(N.V. KRISHNAN)
MEMBER (A)